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*	IN THE HIGH COURT OF DELHI AT NEW DELHI
+	ITA 927/2017
	LUXOTTICA INDIA EYEWEAR PVT. LTD Appellant Through: Proxy counsel (appearance not given)
	versus
	ASSISTANT COMMISSIONER OF INCOME TAX
4	Responden Through: Mr.Ajit Sharma, Advocate
+	ITA 928/2017
	LUXOTTICA INDIA EYEWEAR PVT LTD Appellant Through: Proxy counsel (appearance not given)
	versus
	ASSISTANT COMMISSIONER OF INCOME TAX
5	Responden Through: Mr.Ajit Sharma, Advocate
+	ITA 929/2017
	LUXOTTICA INDIA EYEWEAR PVT. LTD Appellant Through: Proxy counsel (appearance not given) versus

Through: Mr Ajit Sharma Ad

ASSISTANT COMMISSIONER OF INCOME TAX

..... Respondent

Through: Mr.Ajit Sharma, Advocate

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA





% ORDER 07.04.2022

Learned counsel for the appellant is stated to be unwell. In the interest of justice, re-notify on 09th November, 2022.

MANMOHAN, J

DINESH KUMAR SHARMA, J

APRIL 7, 2022 rb